

Declaration of Assets and Liabilities

Years 2021 -2022

I Anil Kumar Yadav, Son/daughter/wife of Late Indradeo Yadav aged 41 years, belonging to Junior Cleark service and presently working as Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	. Description	Self	Spouses Name (s) Sunanda Devi	Dependant-1 Name Animesh Anand	Dependant-2 Name Srinjay Saurya	Dependant-3 Etc.Name Nil	
(i)	Cash	1,00,000/-	50,000/-	Nil	Nil		
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, Bihar Vidhan Mandal Bank, 7,00,000/-	Nil	Nil	Nil		
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Lic-Annual-12000/- Lic-Annual-3500/-	Lic-Annual- 13000/- Lic-Annual-9800/-	Nil	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	2 Wheeler-Hero Glamour-125cc BR01CQ6073	Nil	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Gold 20 Grams 90,000/-	Gold 30 Grams 1,40,000/- Silver-50 Grams 12000/-	Nil	Nil	Nil	
(vii)	Other assets, such as values of claims/ Interests	s values of Cooler		Nil	Nil	Nil	

<u>Note</u>: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

B. Details of Immovable assets

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^{*} Dependant here means a person substantially dependent on the income of the employee.

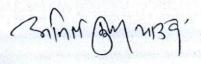
(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	1 Bigha, 10 Katha Gopalganj (Joint Faimily) 30,00,000/-	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value		Housing House, Durgapur (West Bengal) 8 lakh	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description -	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	SBI, Bihar Vidhan Mandal, Patna	7,00,000/-	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	
	(d) dues to departments dealing with	Nil	Ni l	



	telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, If any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN-AFLPY7011D	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

c. Personal Detail

Place : Patna

Date:

GPF/CPF/PRAN No.	:-	PTS/BLA-1198					Y		
Gender	:-	М	(N	1/F)					
Date of Birth	:-	1 0	0	3	1	9	8	1	(DD/MM/YYY)
Class/Group	:-	. C (A/B/C)							
Cadre	:-	Junior Cleark, Bihar Legislative Assembly						bly	
		(Full Name B.S.S Bi						ative S	Service,
Home District	:-	Gopalg	anj						

I hereby declare that the above details are true to the best of my knowledge and belief.

S. L. Anil Varmar Vada

Name of Employee: Anil Kumar Yadav

Designation: Junior Cleark

Department: Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white

paper with computer typed (single side) in prescribed format.